

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 20-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRR	1332/2021	10-06-2021	Other Objection:- ABSENCE OF XEROX COPY OF ORDER DT 1/4/2021 IN MP 87/2021 ALONGWITH SYNOPSIS,LIST OF DATES
2	CRM	3789/2021	10-06-2021	Other Objection:- 1. PETITIONER IN JAIL NOT MENTIONED AT PAGE 3 OF BAIL APPLICATION
3	CRM	3793/2021	10-06-2021	Other Objection:- 1. IMPROPER ADDRESSING OF HONBLE CHIEF JUSTICE AT PAGE 2 2. NO ADVOCATE WELFARE LOGO STAMP ATTACHED IN VAKALATNAMA
4	CRM	3795/2021	10-06-2021	Other Objection:- NO ADVOCATE WELFARE LOGO STAMP IN VAKALATNAMA
